## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.355/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company Under Section		Arjun Associates (P) Ltd.  66		
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	Ms TIAIN  Dy D	LA	Ofo RD (ER) Ministry of CoepPale Affa ORDER	4. 11. 17 as

Ld. Counsel for the petitioner and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Kolkata representing the Central Government are present.

Dy. Director on behalf of Central Government prayed that two weeks' time may be given for filing reply. Prayer is allowed. Reply may be filed within two weeks with a copy in advance to the opposite party. Rejoinder, if any, may be filed within 2 weeks thereafter.

List on 03/01/2018 for hearing

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)